



070849

The High Court of Kerala

Kochi- 682 031
Dated- 21.08.2019

Proceedings

High Court establishment- filling up the vacancy in the category of Personal Assistant (Selection Grade) to Judge, High Court- orders issued.

Read : High Court Proceedings No. A9-13504/2019(2) dated 09.08.2019

Order No. A9-13504/2019

Smt. Smitha Babu (PEN 354783), Personal Assistant (Grade I) to Judge, High Court in the scale of pay of ₹ 32300-68700 with compensatory allowance of Rs.700/- per month is promoted as Personal Assistant (Selection Grade) to Judge, High Court in the scale of pay of ₹ 39500-83000 with compensatory allowance at the same rate, with effect from 09.08.2019 F.N., vice Sri.Kunjumon P.K., Personal Assistant (Selection Grade) to Judge promoted as Private Secretary to Judge as per High Court proceedings read above. Smt.Smitha Babu, will take charge as Personal Assistant (Selection Grade) to Judge, High Court from Smt.Jily K.K., Personal Assistant (Selection Grade) to Judge, retrospectively with effect from 09.08.2019 F.N.

(By Order)


K.Haripal
Registrar General

To

The persons concerned.
The Accountant General (A&E), Kerala, Thiruvananthapuram (2 copies)
The Private Secretary to the Chief Justice, High Court
The Deputy Registrar in charge of Chief Justice's Secretariat, High Court
The Confidential Assistants to the Registrars and
the Additional Registrar (General Administration), High Court
The G (Accounts- I, II & III) Sections, High Court
✓ The IT Section, High Court (for publishing in the High Court website)
The A3, A5, A6, A7 & A8 Seats, High Court
The Administrative Records Section, High Court
The File/Stock file.